

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1097
ANSWERED ON:01.03.2006
SETTING UP OF THERMAL POWER PLANT IN KARNATAKA
Shivanna Shri M

Will the Minister of POWER be pleased to state:

- (a) whether the Nagarjuna Power Corporation is setting up a 1,015 megawatt thermal power plant at Nandikur near Mangalore in Karnataka;
- (b) if so, the details thereof;
- (c) whether the Government is also aware that Karnataka has approved the draft Power Purchase Agreement (PPA) to be entered into by the Nagarjuna Power Corporation and five other Companies; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) & (b) : Yes, Sir. Nagarjuna Power Corporation Limited (NPCL) has a proposal to set up a 1,015 MW (2x507.5 MW) thermal plant in Udupi district near Mangalore in Karnataka. All statutory clearances have been obtained. The payment security plan has been approved by Government of Karnataka. Letter of Intent for Engineering, Procurement and Construction (EPC) contract has been placed on Bharat Heavy Electricals Limited in September, 2004. The project is likely to be commissioned in XI Plan.

(c) & (d) : Yes, Sir. Government of Karnataka has accorded approval to the draft Power Purchase Agreement to be entered into between NPCL and the five Electricity Supply Companies. Based on this, M/s. NPCL have signed the Power Purchase Agreement with the following five Electricity Supply Companies:

- i. M/s. Mangalore Electricity Supply Company,
- ii. M/s. Bangalore Electricity Supply Company,
- iii. M/s. Chamundeshwari Electricity Supply Company`
- iv. M/s. Gulbarga Electricity Supply Company` and
- v. M/s. Hubli Electricity Supply Company.